NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH 2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI SUPPLEMENTARY CAUSE LIST DATED 23.03.2022 (WEDNESDAY) COURT OF CHAIRPERSON (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|---------------------------|----------------------------|
| 1. | Comp. App. (AT) (Ins) No. 289 of 2022 | Premjit Singh Chadha Vs. Bank Of Baroda | Raghav Sharma | |
| 2. | Comp. App. (AT) (Ins) No. 298 of 2022 | Arun Mittal Member of the Suspended Board of Directors of Aarcity Infrastructure Pvt. Ltd. Vs. Sun Control Systems & Anr. | Kunal Godwani | |
| 3. | Comp. App. (AT) (Ins) No. 299 of 2022 | Ganpatraj Lalchand Chowdhary Director (suspended) Vs. Agarwal Fuel Corporation Pvt. Ltd. & Anr. | Prashant Kumar | |

<u>02:00 PM</u>

| r or Hearing | | | | | | | | |
|--------------|------------------|-------------------------------------|--------------|-----------------|--|--|--|--|
| 4. | Comp. App. (AT) | Indian Bank | Honey Satpal | Pooja Mahajan | | | | |
| | (Ins) No. 644 of | Vs. | | Mahima Singh-R1 | | | | |
| | 2021 & I.A. No. | Charu Desai | | Dhaval Savla-R2 | | | | |
| | 2940 of 2021 & | Erstwhile Resolution Professional & | | | | | | |
| | I.A. No. 193 of | Chairmen of Monitoring Committee of | | | | | | |
| | 2022 | GB Global Ltd. & Anr. | | | | | | |
| | | | | | | | | |
| | (PH) | | | | | | | |
| | | | | | | | | |

Copy to: -

For Hooring

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

By order of Hon'ble Chairperson -sd/-Registrar